

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 15.
CP/257(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **The United Provinces Sugar**
Company Limited

For Petitioner : Pranav Monani i/b Kanga and Company

Under Sec. 66 of the Companies Act.

ORDER

RD report is not available with this Bench. RD is directed to file their report before the next date of hearing. List on **16.05.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)